

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4573  
ANSWERED ON:17.12.2009  
AGREEMENT BETWEEN INDIA AND SAUDI ARABIA  
Deora Shri Milind Murlu

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether India and Saudi Arabia have made amendments to the Air Services Agreement(ASA);
- (b) if so, the salient features thereof; and
- (c) the number of Indians have gone to Saudi Arabia during the last two years making use of the Saudi Arabia Carrier?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Yes, Sir. The Government of India initialled an Air Services Agreement with the Government of Saudi Arabia on 23 January, 2008 and also signed a Memorandum of Understanding. The salient features of the Memorandum of Understanding include the multiple designation of airlines, capacity entitlements, points of call and unlimited cargo operations between each other's territory.

(c): During the period 01 January, 2008 to 31st August, 2009, a total of 5,75,424 passengers have travelled from India to Saudi Arabia by Saudi Arabian Airlines. Nationality-wise break of the passengers is not maintained by the Government.